GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2723 ANSWERED ON:17.08.2004 APPROVAL OF ICDS III PROJECT Pateriya Smt. Neeta

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) Whether the Union Government is contemplating to accord its approval to the State Project Monitoring unit and district level Integrated Child Development Services Cell under the I.C.D.S.-III Project to States especially for the State of Madhya Pradesh;

(b) If so, the details thereof, State-wise ;

(c) The time by which the approval is likely to be accorded ;

(d) If not, the reasons therefore; and

(e) The steps taken by the Government to provide financial assistance to these projects, State-wise ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SHRIMATI KANTI SINGH)

(a),(b) & (c) State Project Monitoring Unit and district level Integrated Child Development Services Cell have been provided in five states of Kerala, Maharashtra, Rajasthan, Tamil Nadu and Uttar Pradesh which were initially included in the World Bank assisted ICDS-III Project. However, no such approval has been given or contemplated for six States, including Madhya Pradesh, brought under ICDS-DI Project at the time of restructuring.

(d) It was decided that the restructured ICDS-III Project in Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Orissa and Uttaranchal would also be supervised through the existing State/District-level infrastructure established under the ICDS (General) Scheme.

(e) Under the restructured ICDS-DI Project, financial assistance for Operating Costs, Civil Works, Innovatives and Adolescent Girl Scheme have been provided to Bihar, Chhattisgarh, Jharkhand and Madhya Pradesh, whereas assistance for Civil Works, Innovatives and Adolescent Girls Scheme only have been provided to Orissa and Uttaranchal. Financial allocations to five states covered initially and six states included after restructuring are at annexures 1 and 11 respectively